

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1374(KB)2020
APPEAL (IBC)/1(KB)2024,
IA(I.B.C)/88(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	BIL INFRATECH LIMITED VS BIL INFRATECH LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Subodh Kumar Agrawal, CA]	Liquidator
Ms. Pooja Agrawal, Adv.]	For Liquidator
Mr. Anand Das, Adv.]	For Appellant in Appeal No.1/2024

ORDER

1. Ld. Counsels for the parties present.
2. **APPEAL (IBC)/1(KB)2024:**
 - a) Let Reply Affidavit be filed in this matter within a period of two weeks.
 - b) Post this matter on **28.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**